

accounts books are not available, enhancement of the financial authority of the Regional Managers by one step higher to expedite disposal of claims at that level etc. Where insurance policies could not be renewed in time due to riotous conditions and where claims have been reported, such claims can be considered on expiring terms and conditions provided renewal advices alongwith premium were received immediately after normalisation of the situation. In addition to the above relaxations, the GIC has asked the companies to appoint large number of surveyors including surveyors from outside the State of Andhra Pradesh in order to expedite finalisation of survey reports.

Similar relaxations, as given for dealing with the claims arising out of riots in Coastal Andhra Pradesh, were given for handling claims arising out of Delhi Riots in October/November, 1984. However, at that time, the Riot Risk was not covered as a standard peril but it was to be included as an extraneous peril on payment of additional premium. This consideration does not apply in the case of Andhra Pradesh Riots as Riot, Strike and Malicious Damage Risks have since been included in the standard cover under Fire and Motor Policies.

[*Translation*]

#### **Accidents and Thefts on Damoh-Katni Section**

7440. SHRIDALCHANDERJAIN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of goods train accidents that took place last year between Damoh and Katni section and the extent of loss suffered in terms of bogies of goods trains and goods;

(b) whether Government are aware of repeated accidents and theft of goods on this section and if so, the action taken to prevent these accidents;

(c) whether similar accidents also took place between Sagar and Damoh and if so, the extent of loss suffered in terms of bogies and goods; and

(d) the steps being taken to prevent them?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

#### **World Bank Assistance for Bihar Projects**

7441. SHRI CHANDRA KISHORE PATHAK: Will the Minister of FINANCE be pleased to state the details of on-going projects with World Bank assistance in Bihar?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The details of on-going projects in Bihar with World Bank assistance are furnished in the statement given below.